

(a) whether it is a fact that there are complaints that a senior officer of NCCF, Bombay died out of mental agonies inflicted upon him by the Managing Director, NCCF;

(b) if so, what are the details thereof;

(c) whether it is also a fact that the relations of the present Managing Director of NCCF with the staff and members are strained; and

(d) whether it is also a fact that due to misbehaviour of the Managing Director, some of the senior officers have resigned from the NCCF and if so, the details thereof; and action taken against the Managing Director?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) No, Sir.

(b) Does not arise.

(c) and (d) No, Sir.

Signing of Audit Report of NCCF

3123. SHRI SHAMIM HASHMI:
SHRI VIRENDRA VERMA:
SHRI ISH DUTT YADAV:
SHRI DHULESHWAR
MEENA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Statutory Audit Report of NCCF for 1986-87 was signed on the 15th February, 1988 by only two Auditors out of three and subsequently, an official of NCCF was sent to Allahabad to obtain the signature of the third Auditor;

(b) whether the Audit Report of NCCF complies with the Multi State Cooperative Societies (Accounts and Audit) Rules, 1985;

(c) whether the audit report and the annual accounts were approved

by the Registrar prior to its being placed before the General Body, if so, the details thereof;

(d) if not, the reasons therefor; and

(e) whether any action has been taken by Government against the Managing Director, NCCF for these irregularities?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) and (b) Yes, Sir.

(c) The Multi-State Cooperative Societies Act, 1984 and the rules thereunder do not stipulate approval of the Central Registrar of Cooperative Societies to the Audit Report and Annual Accounts being placed before the General Body of the Society. These were approved by the General Body of NCCF.

(d) and (e) Do not arise.

Controlled cloth and Janta cloth supplied by Kanpur Branch of NCCF

3124. SHRI KAILASH PATI MISHRA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether controlled cloth and Janta cloth worth lakhs of rupees supplied by Kanpur Branch of NCCF to some primary stores of Delhi during the years 1982 and 1983; was subsequently sold in black market;

(b) if so, the names of such primary stores of Delhi indicating the quantity and value of the controlled and Janta cloth supplied; and

(c) the names of officers involved and the action taken against each of them?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) It is fact that Controlled